

Setting up NPP in Midnapore

657. SHRIMATI GEETA MUKHERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether there is a nuclear power project in the Eastern Region of the country;

(b) if not, whether Government propose to include such project in the Seventh Plan; and

(c) whether such project would be set up in West Bengal ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) and (c). The report of the Site Selection Committee for the Eastern Region of which West Bengal forms a part is awaited.

Damage to Trucks Carrying Fruits from Srinagar to Delhi

658. PROF. SAIF-UD-DIN SOZ : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the fact that a sizeable number of trucks carrying fruit from Srinagar to Delhi were burnt/damaged between 1st November to 5th November on the way to Delhi or around Azadpur market;

(b) whether Government had provided or propose to provide any relief to truck owners or/and fruit merchants who suffered losses; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) 78 trucks laden with fruits/were found burnt damaged. However, there is no information whether they had come from Srinagar.

(b) and (c). No Sir,

Import of Colour TV

659. SHRI K. KUNJAMBU : Will the PRIME MINISTER be pleased to state :

(a) whether colour TV is being imported at present;

(b) what is the demand projection for colour TV for the coming five years;

(c) whether adequate technological capacity exists in India to meet the projected demand; and

(d) if not, the steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) (a). Government is not permitting any import of Colour TV other than under the provisions contained in Import/Export Policy under gift scheme, which allows import of VCR/VTR with or without monitors from blood relations, and through personal baggage.

(b) The estimated demand for Colour TV sets for the Seventh Plan is given below :—

Year	Nos. in Million
1985-86	0.45
1986-87	0.55
1987-88	0.70
1988-89	0.85
1989-90	1.00

(c) Yes, Sir.

(d) Does not arise.

Bhabha Atomic Research Centre's Breakthrough in Plant Breeding

660. SHRI SOBHANADRESSWARA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Bhabha Atomic Research Centre has made breakthrough in Plant Breeding recently and if so, details thereof;

(b) whether the new seeds developed are available to public and if so, the quantum and sources of supply for the public;

(c) whether BARC had made similar "breakthroughs" earlier and if so, details thereof and quantum of seeds released so far; and

(d) whether Government are also aware of similar claims of breakthroughs and near "breakthroughs" by ICAR and whether Government will furnish details of R and D results, indicating the field application of these findings for important field crops ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) BARC has been using radiations to bring about genetic improvement in pulses, oil seeds and cereals. As a result, several new varieties have been developed in Arhar (Tur), Moong, Urid, Groundnut and Jute. Arhar varieties Trombay-Vishakha 1, TAT-10, Mung TAP-7 and Jut TKJ-40 have been notified by the Ministry of Agriculture, Govt. of India. Urid TAT-1 and groundnut variety TG-17 have been approved for release by the Maharashtra State Seed Committee. Groundnut varieties TG-3 and TG-14 have been approved by the Kerala State Seed Committee. TAT-5 variety of Arhar has been identified for North Plain West Zone by the All India Coordinated Programme on Pulses. Rice cultures developed at BARC are in mini-kit trials in Maharashtra and Andhra Pradesh.

(b) Seeds of new varieties approved by Central or State Seed Committee are multiplied by the National and State Seed Corporations for distribution to the farmers. For pulses and groundnut, BARC Punjabrao Krishi Vidyapeeth (PKV), Akola, Mahatma Phule Krishi Vidyapeeth (MPKV) Rahuri in Maharashtra, and for Jute Orissa University of Agriculture and Technology produce the breeder's and foundation seed of these varieties. Seeds are available to the public through the Seed Corporations and Agricultural Universities. About 36,000 KG seed of Arhar (T-Vishakha-1), 45,000 KG of Mung, TAP-7 was produced by PKV,

Akola and Maharashtra State Seed Corporation during 1984.

(c) Groundnut variety TG-1 was approved by the Central Varieties Release Committee in 1973. It is a large seeded variety suitable for HPS (Hand-picked selection) export. Its seed multiplication programme was taken up by the National Seed Corporation. Vanaspati Manufacturers Association, (VMA) and Indian Oilseed Produce Exporters Association (IOPEA). Because of restrictions on the export of groundnut including bold-seed types, seed multiplication was not continued by IOPEA. According to VMA reports, 1,40,683 KG and 37,000 KG seed of Trombay groundnut varieties were distributed during 1980 and 1981 respectively.

(d) All new crop varieties developed in the country are tested under the coordinated research programme of ICAR. This part of the question relates to ICAR Agriculture Ministry.

12.00 hrs.

[English]

PAPERS LAID ON THE TABLE

Notification under Air Corporation's Act, 1958, Annual Report, Annual Accounts and Review on the Working Indian Airlines for 1983-84 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : I beg to lay on the Table.

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 45 of the Air Corporations Act, 1958 :—
 - (i) The Indian Airlines (Flying Crew) Service (Amendment) Regulations, 1984 published in Notification No. Fin/Rules/38/2 in Gazette of India dated the 29th September, 1984 together with an explanatory note.